NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 32/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Gopiram B. Paharia

V/s.

M/s. Vishwa Vishal Textiles Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

ORDER CP No. 32/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present and made a request to adjourn the matter which is already listed for hearing on 07.02.2017. Request is accepted.
- 2. The directions given vide Order dated 21.12.2016 should be complied with on or before 15.02.2017.
- 3. By Consent the next date of hearing pronounced for **03.03.2017**. Duly communicated to both the sides.

M.K. SHRAWAT
MEMBER (JUDICIAL).

Dated: 06.02.2017.